

MENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The investigations by the Commission of Inquiry on Large Industrial Houses (Sarkar Commission) are in progress and it is not possible to indicate the outcome of the examination at this stage. The outcome of the examination will be available only after the Commission submits its Report to the Government.

Illicit Inter State Deals in Explosives

1007. SHRI JYOTIRMOY BOSU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether large-scale illicit inter-State deals in explosives are going on in India and some prominent and big merchants are involved in these deals ;

(b) whether in August, 1971 the Calcutta Detective Police seized about 252 kgs of potassium chlorate enough to manufacture thousands of bombs and also seized many documents;

(c) if so, a brief account of the seizures and the persons arrested in this connection ; and

(d) how far the case has progressed and what steps have been taken to put a stop to such illicit deals ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) to (d). The required information is being collected and will be laid on the table of the House on receipt.

इंजीनियरों के लिए रोजगार

1008. श्री मोहन स्वरूप : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या समाचार पत्रों के अनुसार 1977-78 में इंजीनियरों की भारी मांग होने की सम्भावना है ;

(ख) यदि हां, तो स्थिति का मुकाबला करने के लिए क्या ठोस कार्यवाही की जा रही है ; और

(ग) इस समय जो इंजीनियर बेकार हैं, उनको किस प्रकार रोजगार दिया जायेगा ?

गृह मंत्रालय में उपमन्त्री (श्री एक० एच० मोहसिन) : (क) सरकार 1977-78 में इंजीनियरों की भारी मांग के बारे में प्रेस रिपोर्टों से अवगत नहीं हैं। तथापि इंजीनियरों की सम्भावित मांग व पूर्ति से सम्बन्धित स्थिति का पुनरीक्षण किया जा रहा है।

(ख) प्रश्न नहीं उठता।

(ग) इस भाग से सम्बन्धित सूचना 15-3-1972 को अतारंकित प्रश्न संख्या 229 के उत्तर में पहले ही दे दी गई है।

Employment of Indian Engineers Returning from Foreign Countries

1009. SHRI S. M. BANERJEE : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether qualified Indian engineers in foreign countries have applied for jobs in India ;

(b) if so, whether any arrangement has been made to offer these engineers employment in India; and

(c) the number of engineers who have returned in 1971 and whether any assessment has been made about the total number of young Indian engineers abroad who are eager to come to their country ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) Many Indian Scientists and Engineers abroad have expressed their desire to come back to India.

(b) Some of the measures taken to facilitate the return of Scientific and Technical Personnel to India are given in the Statement attached. These efforts will be continued.

(c) No assessment has been made by the Council of Scientific and Industrial Research (CSIR) of the total number of Indian Engineers abroad who are eager to come back.

However, according to the information available in the National Register in which Registration is voluntary, 74 Engineers returned to India during 1971.

Statement

The following steps have been taken to facilitate return of scientific and technical personnel to India :

- (i) Creation of a Scientists' Pool to provide for temporary placement of well-qualified Indian scientists and technologists returning from abroad.
- (ii) Creation of supernumerary posts in approved scientific institutions to which temporary appointments can be made quickly from among the scientists working and studying abroad.
- (iii) The Union Public Service Commission and most of the State Public Service Commissions have agreed to treat Indian scientists and technologists whose particulars appear in National Register as 'Personal Contact' candidates for all posts advertised by them. The Union Public Service Commission have also made arrangements for interviewing Indian scientists and technologists abroad for posts in India.
- (iv) Maintenance of a Special Section of the National Register of Scientific and Technical Personnel for enrolment of Indian scientists and technologists abroad and for the circulation of their names to all Ministries, Departments of the Government of India, State Governments, Union and State Public Service Commissions, Universities, Public Sector Industries and large private sector establishments. The names of such personnel are published in the monthly Technical Manpower Bulletin (CSIR) which is distributed free to about 3000 organisations all over India.
- (v) Provision for payment of travel grant to scientists, who, on their selection for appointment in research institutions in India, undertake to serve

those institutions for a minimum period of three years.

Non-availability of Tennis Balls

1010. SHRI C. JANARDHANAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

- (a) whether the game of Lawn Tennis is facing a serious crisis due to non-availability of tennis balls ;
- (b) the reasons for this scarcity ; and
- (c) the steps Government intend to take to meet this scarcity ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (c). Representations had been received about the non-availability of the tournament quality tennis balls. The shortage had arisen due to substantial decrease in production in one of the two existing manufacturing units. To meet the immediate shortage import of 6000 dozen tennis balls has been permitted recently.

Demand for increase in retention price of cement

1012. SHRI P. K. DEO :
SHRI MUKHTIAR SINGH
MALIK :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

- (a) whether the cement manufacturers in the country have demanded an increase in the retention prices of cement, and, if so the reaction of Government thereto ; and
- (b) whether Government propose to refer the case of the cement industry to the Tariff Commission for a detailed study of the cost structure and if so, the terms of reference ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Yes, Sir. The terms of reference are in the attached statement.